

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-3208(ND)2019

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019

NAME OF THE COMPANY: M/s. Punjab National Bank V/s. M/s. Qutab
Mercantile Pvt. Ltd.


SECTION: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Abhishek Jebraj, Mr. Megh Apte & Mr. Rohit Anand Das, Advocates		
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ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 14th January, 2020. Service be also effected to the Corporate Debtor through its Directors. Affidavit of service be filed. Dasti



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)